


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 66/14	TP 68/16	For Hearing	397/ 398	AA Development Capital India Fund I, LLC Vs. M/s. Siesta Logistics Corpn, Ltd. & 2 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	By Petitioner	L. Misha 9611835191	

Counsel for petitioner is present. Counsel for respondent is also present. IA 117/17 is listed today. Counsel for respondent in THIS IA requested time to file objections.

List it on 06.10.2017.



MEMBER (J)



MEMBER (T)